

Declaration of Assets and Liabilities

Year-2025-2026

I, AMURADHA.....son/daughter/wife MADAN RAJAK  
 aged 40.....Years. belonging to BIHAR VIDHAN SABHA service and  
 presently working as DARBAN..... given here in below the details of the  
 assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

**A** Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
			Madan Rajak	Aditya Raj	Aditya Raj	
(i)	Cash	2,00,000/-	50,000/-	—	—	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	11,000 / CSBI Bhikha Pochari 33,000 / SBI BVM	1,25,000 / Carnava - Bank	2000 / SBI Bhikha Pochari	—	
(iii)	Bonds, Debentures and shares in Companies	—	—	—	—	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	82968626051 -26 (S.lakh) 518377682 -675 -676 -677	—	—	517346241 (1 lakh)	
(v)	Motor Vehicles (details of make, etc.)	BROIFDS- -992 (2021)	BROIBV 0253 (2010)	—	—	
(vi)	Jewellery (give details of weight and value)	Gold + Dia) 150 gm Silver (250 gm)	5 gm (Gold)	2 gm (Gold)	—	
(vii)	Other assets, such as values of claims / interests	—	—	—	—	

Note: Value of Bonds Shares Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Amuradha

श्री अमरदहा  
 06/2/26

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2138  
 06/2/26

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Katha - 10 Dhuz (Naulh Puz Rahay) 3.75 Decimal (Tej Pratek Nagar Anisabag Rahay)					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—	
(v)	Other (such as interest in property)	—	—	—	—	—	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI (BVM) 8,0000 /	618000 /
	(ii) Loans from financial institutions	Bajaj Finance Limited	64,900-00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BFRPA8040P	ALSPR4789E
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [ Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C Personal Detail**

GPF/CPF/PRAN No. :-

110155365399

Gender :-

F (M/F)

Date of Birth :-

2 1 0 1 1 9 8 6 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Office Attendant DARBAN

(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anuradha

Name of Employee: ANURADHA

Designation: OFF. Atte. DARBAN

Department: Case Taking Section

Place: PATNA

Date: 06.02.26

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Anuradha